
M.Idhayaraja Vs State

Criminal Original Petition (MD) No. 18085 Of 2023

Court: Madras High Court (Madurai Bench)

Date of Decision: Oct. 11, 2023

Acts Referred:

Indian Penal Code, 1860 – Section 229A, 294(b), 307

Hon'ble Judges: V. Sivagnanam, J

Bench: Single Bench

Advocate: M.Chandrabose, RMS.Sethuraman

Judgement